IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI PRINCIPAL BENCH

CAA - 248(PB)/2017

IN THE MATTER OF:

Athena Multitrade Pvt. Ltd.

.... APPLICANT / PETITIONER

And

Sahyog Multibase Ltd.

RESPONDENT

SECTION:

Under Section 230-232

Order delivered on 19.01.2018

Coram:

CHIEF JUSTICE (RTD.) M. M. KUMAR HON'BLE PRESIDENT

S. K. MOHAPATRA HON'BLE MEMBER (TECHNICAL)

PRESENTS:

For the Petitioner(s):-

Mr. P. Nagesh, Mr. Suman Kumar, Mr.

Afnaam Siddiqui, Advocates

For the Respondent(s):-

Ms. Easha Kadian, Advocate for Income Tax

Dent.

For the O.L.:-

Mr. Amish Tandon and Mr. Ajeyo Sharma,

Advocates

For the ROC/RD (NR) Delhi:-Mr. Manish Raj, company prosecutor

ORDER

Arguments heard.

Order reserved.

(M. M. KUMAR)
PRESIDENT

(S. K. MOHAPATRA)
MEMBER (TECHNICAL)